

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General (Camp) at Jammu)

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**Subject:- Nomination of Member Secretary to the Court Management Systems Committee.**

**ORDER**

**No: 1785 of 2024/RG**

**Dated: 01.08.2024**

The Registrar Vigilance, High Court of J&K and Ladakh is hereby nominated as Member Secretary to the Court Management Systems Committee, with a view to assist the Hon'ble Committee.

**By Order.**



**(Shahzad Azeem)**  
**Registrar General**

**Dated:- 01.08.2024**

**No:- 30396-473 /RG/GS**

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Ms. Justice \_\_\_\_\_;  
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K Judicial Academy, Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu
8. Joint Registrar Judicial/Protocol, High Court of J&K and Ladakh, Jammu/Srinagar;  
.....for information.
9. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the High Court.
10. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
11. Order book.

  
**Registrar General**